

NATIONAL COMPANY LAW TRIBUNA HYDERABAD BENCH

13.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.42/241/HDB/2017
NAME OF THE COMPANY	Spectrum Power Generation Limited
NAME OF THE PETITIONER(S)	M. Krishna Rao
NAME OF THE RESPONDENT(S)	Spectrum Power Generation Limited & (36) Others
UNDER SECTION	241-244

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Advocate Yogesh Jagva	r Advocati	9810043405	Yuj
Advocate Rojeevkuman	Advocati	9810466870	Rajeus
Advocate Tanya Nagi	Advocate	8390033191	Raye

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	P. V. Mastraude yalufor R 56	Advecate	8985759200	& MV
	WH B.V. PAPARAO	*	9848658189	Tom
	P. Sinharsha Ruddy	Advocate	9246297760	M

ORDER

Heard Mr.Yogesh K Jagia along with Mr.Rajeev kumar and Mr.Tanya Nagi learned counsels for the Petitioner and Mr. P.V.Markandeyulu along with 'Mr. B.V.Papa Rao Ms.P.Sri Harsha Reddy for R.5, R.6 and R.7, in part. For conclusion of hearing post the case on 12.02.2018 under the presence of all learned counsels. as agreed for this common date.

Member (Tech)

Member (Judl)

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